

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT NO II**

(27) C.P.(IB)-3820(MB)/2018

CORAM:

**SHRI. RAJASEKHAR V. K  
MEMBER (Judicial)**

**SHRI.RAVIKUMAR DURAISAMY  
MEMBER (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **26.02.2020**

NAME OF THE PARTIES: Aroma Organics Ltd.

V/s.

Jai Jalaram Flexipack Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. Learned Counsel for the Operational Creditor is present. No representation for the Corporate Debtor.
2. List this matter for hearing on **13.04.2020**.

**Sd/-**

**RAVIKUMAR DURAISAMY  
MEMBER (Technical)**

26.02.2020

Jd

**Sd/-**

**RAJASEKHAR V. K  
MEMBER (Judicial)**